

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

231. IA/2658/2022 IA/1619/2022 C.P. (IB)/494(MB)2021

**IN THE MATTER OF**

IDBI Trusteeship Services Limited

... Petitioner

Vs

Atul S Bharani

... Respondent

U/s 95(1) of the Insolvency and Bankruptcy Code, 2016

**Order Delivered on 12.07.2024**

CORAM:

MS. REETA KOHLI  
MEMBER (J)

MS. MADHU SINHA  
MEMBER (T)

**Appearance through VC/Physical/Hybrid Mode:**

For the Applicant: Adv. Ashish Jha (VC)

For the Respondent:

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**ORDER**

**IA/2658/2022:-** The Report of the RP is taken on record, under Section 112 of the IBC. Adjourned to **30.08.2024**.

Sd/-  
MADHU SINHA  
Member (Technical)

Sd/-  
REETA KOHLI  
Member (Judicial)

// Avdhesh K Patel //